

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

(IB)-131(ND)/2018

IN THE MATTER OF:

M/s. Nandan Construction

.... **APPLICANT / PETITIONER**

Vs.

M/s. Amrapali Centurian Park Pvt. Ltd.

.... **RESPONDENT**

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 28.08.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS:

For the Petitioner/Applicant :

Mr. Nikilesh R. Adv.

For the Respondent(s):

Mr. Harshal Kumar, Ms. Shuchi Sejwar, Proxy
counsels for Mr. Alok Kr. Aggarwal, Adv.

ORDER

For order, see (IB)-90(PB)/2017.

28.08.2018
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